GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 4257
TO BE ANSWERED ON 20th DECEMBER, 2024

GUIDELINES FOR RECORDING BIRTH

4257: SHRI ASADUDDIN OWAISI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government has issued guidelines for recording births in healthcare institutions and if so, the details thereof;

(b) the details of the key health metrics required to be measured and reported at the time of birth;

(c) whether the Government proposes to issue a standardized template for reporting birth metrics and if so, the details thereof;

(d) whether the Government plans to establish a centralized repository for storing key birth metrics and if so, the details thereof; and

(e) the corrective measures being taken by the Government to ensure data privacy, interoperability and access for research purposes in this regard?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE
(SMT. ANUPRIYA PATEL)

(a) to (e): Ministry of Health and Family Welfare, based on standard guidelines, implements the Reproductive and Child Health (RCH) Portal to capture various demographic and anthropometric parameters related to infant birth in public healthcare institutions along with demographic details of mother.

The data in RCH portal is captured based on the standard format across the States/UTs and is stored in the centralized database of the RCH portal.

The Ministry of Health and Family Welfare implements the guidelines issued from time to time by Indian Computer Emergency Response Team (CERT-In), an office under the Ministry of Electronics and Information Technology (MeitY), which caters to various data privacy concerns for data access. The Ministry also implements various need based integration to ensure interoperability among various applications.

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